

File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक—3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 9th June 2021

ORDER

- 1. Hon'ble Shri R. Varadharajan, Member (Judicial) NCLT, Chennai Bench is demitting the office on 9.6.2021 on completion of his term.
- 2. The NCLT Chennai bench is hereby reconstituted to take up the urgent matters listed before Court No. I & II. The Bench shall attend the urgent matters through Video Conference. The Bench shall comprise of:

NCLT, Chennai Bench (Court No. I & II)

- 1. Ms. Sucharita R, Member (Judicial)
- 2. Shri Anil Kumar B, Member (Technical)
- 3. The Hon'ble members shall attend the bench (s) as per their convenience.
- 4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
- 5. This is in partial modification of Order of even number dated 19.4.2021 from 10.6.2021 to till further order.
- 6. This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Bar Councils.